

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:488
ANSWERED ON:07.07.2004
LOAN PROVIDED BY KVIC
Satpathy Shri Tathagata

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a) the details of the loan provided to economically weaker persons through Khadi Board of KVIC during the last five years and current year, State-wise;
- (b) whether any irregularities have been found in this regard; and
- (c) if so, the details thereof and the action taken against the officials found guilty?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a): The State-wise details of the loans provided to weaker section persons through State Khadi Boards and the Khadi and Village Industries Commission (KVIC) during the last four years are given at Annexure-I. The details of the loans provided for the year 1998-1999 were not maintained by the KVIC.

(b) & (c): Yes, Sir. Irregularities noticed pertain to delays in release of Margin money under Rural Employment Generation Programme (REGP) scheme of the KVIC to the beneficiaries or release of Margin money to ineligible units. The concerned delinquent officials of the Banks, State Boards and the KVIC have been proceeded against as per rules.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 488 for answer on 07.07.2004

ANNEXURE-I

State-wise details of loans provided to weaker section persons through KVIBs/KVIC during last four years

(Rs. In Crores)

S1. STATES/UNION ESTIMATED LOAN AMOUNT PROVIDED TO WEAKER SECTION BENEFICIARIES
No. TERRITORIES
1999-2000 2000-2001 2001-2002 2002-2003

| | | | | |
|------------------------|-------|-------|-------|-------|
| 1 Andhra Pradesh | 6.96 | 22.05 | 11.58 | 35.94 |
| 2 Arunachal Pradesh | 0.03 | 0.83 | 0.06 | 1.68 |
| 3 Assam | 0.24 | 0.48 | 0.32 | 7.23 |
| 4 Bihar | 0.63 | 0.64 | 0.54 | 2.55 |
| 5 Goa | 1.23 | 3.46 | 7.00 | 6.21 |
| 6 Gujarat | 0.57 | 1.47 | 1.21 | 1.2 |
| 7 Haryana | 1.35 | 8.54 | 7.42 | 19.23 |
| 8 Himachal Pradesh | 0.18 | 1.02 | 8.64 | 11.25 |
| 9 Jammu & Kashmir | 8.46 | 10.18 | 11.48 | 1.23 |
| 10 Karnataka | 14.7 | 12.70 | 19.07 | 32.28 |
| 11 Kerala | 6.54 | 6.59 | 20.92 | 30.15 |
| 12 Madhya Pradesh | 20.1 | 33.12 | 15.26 | 15.69 |
| 13 Maharashtra | 11.49 | 26.18 | 37.31 | 45.78 |
| 14 Manipur | 0.15 | 1.50 | 0.16 | 3.42 |
| 15 Meghalaya | 8.16 | 2.59 | 2.30 | 3.75 |
| 16 Mizoram | 0.6 | 1.25 | 0.12 | 9.39 |
| 17 Nagaland | 1.05 | 16.96 | 2.36 | 2.34 |
| 18 Orissa | 1.02 | 0.83 | 8.99 | 7.65 |
| 19 Punjab | 9 | 13.24 | 16.25 | 28.32 |
| 20 Rajasthan | 37.35 | 15.39 | 38.52 | 28.35 |
| 21 Sikkim | 0 | 0.03 | 0.00 | 0.12 |
| 22 Tamilnadu | 3.6 | 6.72 | 8.70 | 17.52 |
| 23 Tripura | 0 | 0.09 | 0.35 | 1.62 |
| 24 Uttar Pradesh | 2.22 | 31.90 | 27.10 | 36.66 |
| 25 West Bengal | 21.57 | 3.29 | 42.08 | 17.73 |
| 26 A & Nicobar Islands | 0.09 | 0.09 | 0.73 | 2.01 |

| | | | | |
|-------------------------|------|------|------|------|
| 27 Chandigarh | 0.06 | 0.00 | 1.72 | 0 |
| 28 Dadra & Nagar Haveli | 0 | 0.03 | 0.03 | 0.18 |
| 29 Daman & Diu | 0 | 0.00 | 0.00 | 0 |
| 30 Delhi | 0.12 | 0.16 | 0.44 | 0.06 |
| 31 Lakshadweep | 0 | 0.00 | 0.03 | 0 |
| 32 Pondicherry | 0.03 | 0.25 | 0.09 | 0 |
| 33 Jharkhand | 0 | 0.03 | 2.78 | 3.27 |
| 34 Chatisgarh | 0 | 0.32 | 2.01 | 7.35 |
| 35 Uttaranchal | 0 | 0.19 | 3.93 | 7.29 |

TOTAL 157.50 222.12 299.50 387.45

NOTE : Prior to 1999-2000, the break-up figures are not available.